

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

**CONTEMPT PETITION NO.170/00136/2019
IN
ORIGINAL APPLICATION NO.47/2008**

DATED THIS THE 08th DAY OF FEBRUARY, 2021

CORAM:

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)
HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)**

1. H.K.Harish
S/o Sri H.V.Krishnaiah
Aged about 47 years
Officer Surveyor
Karnataka Geo-Spatial Data Centre (KGDC)
Survey of India
Sarjapura Road
Koramangala II Block
Bangalore-560 034.

Res: No.18, 72 Cross
5th Block, Rajajinagar
Bangalore-560 010.

2. K.B.Ramesh
S/o Late Byrasetty
Aged about 48 years
Officer Surveyor
Kerala & Lakshwadeep GDC
CGO Complex, Poonkulam
Vellayani, Thiruvananthapuram-695522.

Res: No.28, 7th Cross, 18A Main
BTM Layout, I Stage
Bangalore-560 029.

3. K.M.Ravish
S/o Late T.K.Mahadevaiah
Aged about 48 years

Officer Surveyor
TNP & ANI GDC, Survey of India
Thiru-vi-ka Industrial Estate
Electronic Complex, Guindy
Chennai-600 032.

Res:No. 981, 11th Main, 45th Cross
3rd Block, Rajajinagar
Bangalore-560 010.

...Petitioners

(By Advocate Shri K.Hanifa)

Vs.

1. Lt. General Girish Kumar, VSM
Surveyor General of India
Survey of India
Post Box No-37, Dehradun (UP)
Uttarakhand-248 001.
India.

2. Prof. Ashutosh Sharma
The Secretary, Union of India
Ministry of Science and Technology
Department of Science and Technology
Technology Bhavan
New Mehrauli Road
New Delhi – 110 016.

3. Shri Girish Chandra Murmu
The Secretary
Ministry of Finance
Department of Expenditure
New Delhi-110 001.

4. Dr. C.Chandramouli
The Secretary
Department of Personnel and Training
JCA Division, North
New Delhi-110 001.

...Respondents

(By Advocate Shri M.V.Rao)

ORDER (ORAL)**PER: SURESH KUMAR MONGA, MEMBER (J)**

After arguing the matter for some time, learned counsel for the petitioners wishes to withdraw the Contempt Petition enabling him to avail the appropriate remedies.

2. Accordingly, the Contempt Petition is dismissed as withdrawn.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

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